

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH: AT HYDERABAD

D.A.No.623 OF 1999.

DATE OF ORDER: 26-4-1999.

BETWEEN:

C.Anil Kumar.

....Applicant

a n d

The General Manager, Ordnance Factory, Eddumailaram Post, Medak District, A.P.

.....Respondent

COUNSEL FOR THE APPLICANT :: Mr.K. Nageswara Reddy

COUNSEL FOR THE RESPONDENTS :: Ms.Shama

COR AM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

AND

THE HON'BLE SRI B.S.JAI PARAMESHWAR.MEMBER(JUDL)

: DRDER:

ORAL ORDER (PER HON'BLE SRI R.RANGARAJAN.MEMBER(A))

Heard Mr.K.Nageswara Reddy, learned Counsel for the Applicant and Ms.Shama, learned Standing Counsel for the Respondents.

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- 2. The applicant in this CA is an aspirant for the the sole post of Lower Division Clerk under/Respondent. It is stated that his name has not been sponsored by the Employment Exchange.
- Hence, he has filed this OA to consider his name also alongwith the Employment Exchange sponsored candidates in view of the Judgment of the Supreme Court in THE EXCISE SUPERINTENDENT, MALKAPATNAM, KRISHNA DISTRICT Vs K.B.N.VISH-WESHWAR RAO & OTHERS (reported in 1996(6) SCALE 676).
- 4. The case of the applicant should also be considered alongwith the Employment Exchange sponsored candidates, provided.-
- i) He fulfills all the other conditions stipulated for consideration of his case for the post of Lower Division Clerk; and
- ii) His application received atleast a week in advance of the starting of the selection either written or vivo voce or both.
- 5. The OA is ordered accordingly at the admission stage itself. No costs.

9.5. JAT PARAMESHWAR)

MEMBER LAUDE).

(R.RANGARAJAN)

MEMBER (ADMN)

DATED: this the 26th day of April, 1999
Dictated to steno in the Open Court

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DSN

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COPY TO:-

1. HOHND

2. HHRP M(A)

3. HBSJP M(3)

4. B.R. (1)

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TYPED BY COMPARED BY., CHECKED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD.

THE HON BLE MR. JUSTICE Q.H. NASIR :

THE HONVBLE MR. H. RAJENDRA PRASAD : MEMBER (A)

THE HON'BLE MR.R.RANGARAJAN :

THE HON'BEL MR.B.S.JAI PARAMESWAR: MEMBER (J)

DATED: 2614.59

DRDER / DUDGEME NT

M2./R.A./C.P.NO.

IN

e. A. No. 623/55

ADMITTED AND INTERIM DIRECTIONS.

ALL OWED.

C.P.CLGSED.

R.A. ALOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDHAWNING / DESPATCH

ORDERED/REJECTED.

NO ORDER AS TO COS S.

केन्द्रोय प्रशासनिक व्यक्तिरंप Central Administrative Tribunal धिरुष / DESPATCH

29 APR 1999

RETINE PURTE HYDERABAD BENCH

SRR

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